

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).2162/2013

UDHAM SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 17788/2015 - EXEMPTION FROM FILING O.T.)

Date : 20-02-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Lal Singh Thakur, Adv.
Mr. Syed Mehdi Imam, AOR
Mr. Tabrez Ahmad, Adv.
Mr. Javed Muzaffar, Adv.
Mr. A R Mallick, Adv.

For Respondent(s) :Mr. Rajat Singh, AOR (N.P.)

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the appellants seeks time to complete his record.2978
2. Post the matter on 24.04.2025.
3. Registry to inform the State counsel about the next date of hearing.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR